

(c) how is the cost going to be shared ;  
and

(d) when it will commence ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) No Sir. Uptil now, no separate infrastructure has been created for launching the Indo-US Vaccine Action Programme (VAP).

(b) Under the Vaccine Action Programme, vaccine related technologies, research and development would be undertaken for only those diseases which are widely prevalent in India and are of interest to the country like cholera, typhoid, rotavirus, shigellosis, viral hepatitis non-A non-B and urban rabies. Specific programmes and research and development projects have yet to be finalised and approved. The programmes under the VAP would be a joint effort by the Indian and the US scientists.

(c) The sharing of the cost would be decided, on the merits and requirement of each specific project, only after those specific projects and their cost estimates are finalised.

(d) The projects under the VAP would commence as and when specific approvals and clearances are given.

**Freedom Fighters Pension to Persons  
Belonging to Royal Indian Army  
Service Corps**

1747. SHRI SAMHAJIRAO KAKADE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a representation has been received from some army personnel belonging to Royal Indian Army Service Corps (M.T. Egypt) and Central India Horse (Risala No. 21) for consideration of their claim for Freedom Fighters Pension ;

(b) if so, the details thereto ; and

(c) whether Government have assured these army personnel to consider their claims ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (c) The Government have received representations from some personnel of the said categories for consideration of their claims for grant of Freedom Fighters' Pension. However, the Government have not recognised these Mutinies for the purpose of grant of pension under the Swatantrata Sainik Samman Pension Scheme, 1980.

**Additional Allocation for Coal Sector**

1748. SHRI G.S. BASAVARAJU :

Will the MINISTER OF PLANNING be pleased to state :

(a) whether the Planning Commission has allocated additional funds for coal sector for the Seventh Five Year Plan period ;

(b) if so, what was the earlier allocation made during the Seventh Five Year Plan and the schemes that will be undertaken to utilise the additional allocation ;

(c) whether any comprehensive plan has been prepared in this regard ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM) : (a) No, Sir.

(b) to (d) Do not arise.

**Indo-Soviet Joint Venture for Manu-  
facture of C.T.Vs.**

1749. SHRI RAM BAHADUR SINGH :

SHRI YASHWANTRAO GADAKH PATIL :

Will the PRIME MINISTER be pleased to state :